

ITEM NO.1501

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2886/2012

BASAVARAJ

Appellant(s)

VERSUS

INDIRA & ORS.

Respondent(s)

(HEARD BY : HON'BLE C.T. RAVIKUMAR AND HON'BLE RAJESH BINDAL, JJ.)

Date : 29-02-2024 This appeal was called on for pronouncement of judgment today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Nishant Patil, Adv.
Mr. Ankolekar Gurudatta, AOR
Mr. Shiv Kumar, Adv.
Mr. Korada Pramod Kumar, Adv.

For Respondent(s) Mr. Ashok Kumar Gupta II, AOR
Mr. Shankar Divate, AOR

Hon'ble Mr. Justice Rajesh Bindal pronounced the reportable judgment of the Bench comprising of Hon'ble Mr. Justice C.T. Ravikumar and His Lordship.

Civil appeal is allowed in terms of the signed reportable judgment, placed on the file.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)